

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)**

NOTICE

It is notified for the information of all the concerned that as per the Communication No.26138/RG Dated 05/08/2022 of the worthy Registrar General, the cases listed from **Serial No.101** onwards before the Single Bench of Hon'ble Ms.Justice Moksha Khajuria Kazmi, in the regular cause list **dated 10th August,2022** stand transferred to Single Bench presided over by Hon'ble Mr.Justice Wasim Sadiq Nargal for hearing, *except assigned, part heard and declined matters.*

By order.

Sd/-

Dated:- 05.08.2022

Joint Registrar Judicial,
Srinagar.

Copy to:-

1. *Secretary & Bench Secretary to Hon'ble Ms.Justice Moksha Khajura Kazmi, for information.*
2. *Secretary & Bench Secretary to Hon'ble Mr.Justice Wasim Sadiq Nargal, for information.*
3. *Incharge NIC for uploading notice on the official website.*
4. *Shri Tajamul Hussain, Developer.*
...for information and necessary action at his end.
5. *Notice boards.*
6. *Office file.*


Joint Registrar Judicial,
Srinagar.